

DIVISION BENCH  
COURT - I

S-1

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/731(KB)2018  
IA(I.B.C)/1385(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15<sup>TH</sup> JULY 2024**

IN THE MATTER OF	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED VS GENA PHARMACEUTICALS LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance VC and Physical (hybrid) Mode

Mr. Patita Paban Bishwal, Adv. ] For Liquidator

**ORDER**

1. Ld. Counsel for the liquidator present.
2. IA(I.B.C)/1385(KB)2024
  - a. This IA has been file by Liquidator for placing on record the 10<sup>th</sup> Progress Report which is at Page Nos-16 to 22. This IA is accompanied by an affidavit of liquidator which is at page no.55-56. The 10<sup>th</sup> Progress Report is taken on record and this IA is accordingly allowed and disposed of.
  - b. Allow with this progress report, the averments made in Paragraph No.16(g) at page No.22, also taken on record.
3. List this matter on **21.08.2024**.

**Balraj Joshi**  
Member (Technical)

**Bidisha Banerjee**  
Member (Judicial)